

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Md. Shakeel Saifi, System Analyst posted in IT Cell at Central District, Tis Hazari Courts, Delhi, is hereby transferred and posted at North-West District in order to look after the work of North-West as well as North Districts, Rohini Courts, Delhi, with immediate effect (*initially for a period of 03 months or till further orders whichever is earlier*). However, he shall continue to work on the projects and responsibilities already assigned to him.

Note:- Non-Compliance of the order or immediately proceeding on leave will be viewed seriously.



(SANJAY GARG-I)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)
DELHI

No. 32100 -120 /Admn-I/P&T/HQs/2024

Dated, Delhi the 04 SEP 2024

Copy forwarded for information and necessary action to:-

1. The Ld. Principal District & Sessions Judge, Central, North, North-West, Delhi/New Delhi.
2. The Ld. Officer In-charges, Accounts Branch, Central, North, North-West, Delhi/New Delhi.
3. The Ld. Chairperson, IT and Digitization, Central District, Tis Hazari Courts, Delhi.
4. Branch In-Charge, IT Cell, Central District, Tis Hazari Courts, Delhi.
5. The Personal Office of the undersigned.
6. The Officer concerned for immediate compliance.
7. The Sr. A.O (J) / A.O.(J)/ Admn. Branch, Central, North, North-West, Delhi/New Delhi
8. The Dealing Official, Personal File, Administration Branch-I, Central, Tis Hazari Courts, Delhi.
9. The Dealing Official, Leave Section, Room No. 114, Central, Tis Hazari Courts, Delhi.
10. The Dealing Official, ACR Cell, Central, Tis Hazari Courts, Delhi.
11. The Dealing official, Layers, Computer Branch, Central, Tis Hazari Courts, Delhi.
12. The Web-site Committee, Tis Hazari Courts, Delhi.



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